

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 33

C.P.(IB)1222/MB/2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.10.2023**

NAME OF THE PARTIES: **IDBI BANK LIMITED V/S MR. SHAMIK**
APPARAO

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)1222/MB/2020

- 1) Ms. Bindu Bhatia, Ld. Counsel for the Petitioner and Ms. Gauri Joshi, Ld. Counsel for the Respondent, Personal Guarantor are present.
- 2) Resolution Professional is directed to serve a copy of their Report to the Personal Guarantor and thereafter, and the Respondent is directed to file and place on record Affidavit in Reply well before the adjourned date by duly serving a copy to the other side well in advance.
- 3) Stand over to 08.12.2023, for further consideration and hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)